

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:525

ANSWERED ON:09.12.2013

PERFORMANCE SECURITY OF PRIVATE ROAD DEVELOPERS

Semmalai Shri S.

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether it is mandatory for private road developers to deposit performance security to execute road projects;
- (b) if so, the details thereof; and
- (c) the details of road developers who have not deposited the performance security during the last three years and the current year along with the action taken against them?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SARVEY SATHYANARAYANA)

(a) and (b) Prior to execution of the any concession/contract agreement, it is mandatory for the prospective private concessionaire/contractor to furnish the requisite Performance Security to the National Highways Authority of India (NHAI) as per the conditions/amount prescribed in the bid document.

(c) Details of concessionaires who have not deposited the performance security during the last three years and the current year along with details of the action taken against them are placed at Annexure.